

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 05th of March, 2025

NO.HC.VII-348(Pt.I)/2012/1396/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the **Grade-I, II & III** Judicial Officers of Kamrup (M) and Kamrup to attend the "**Duty under the Constitution of India of our trial and District Court Judges**" scheduled to be held on **11-03-2025** at **05:00 P.M.** in the **Judicial Academy, Assam.**

The concerned Judicial Officers are directed to report at the venue **(Judicial Academy, Assam, Amingaon) on 11-03-2025 by 04:45 P.M positively**, for the aforesaid training programme.

NO.HC.VII-348(Pt.I)/2012/1397/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all other **Grade – I, II & III Judicial Officers** of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to join the aforementioned programme through **virtual mode.**

The joining link for the training programme is:

<https://bit.ly/41DZDkB>

The **General Instructions for Training (online mode)** for participation is enclosed along with the Notification.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/348(Pt.I)/2012/1398/A **Dated: 05-03-2025**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

(He is requested to inform all the Judicial Officers under his control about this Notification).

2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.

3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

(He is requested to inform all the Judicial Officers of their respective States about this Notification).

5. The District and Sessions Judges,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

6. The District and Sessions Judges,
Kamrup (M) / Kamrup

(He is also requested to direct one Judicial Officer to remain present at station for taking up urgent work/production, police paper etc., if required)

7. The Secretary, Gauhati High Court Legal Services Committee.
8. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
9. The Member, MACT Kamrup, Amingaon / Cachar, Silchar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
10. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
11. The Special Judge-cum-Judge, Designated Court, Assam.
12. The Special Judge, Assam.
13. The Special Judge, NDPS Court, Guwahati, Assam.
14. The Special Judge CBI & NIA, Guwahati, Assam.
15. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.

16. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/
Nalbari / Dhubri / Barpeta / Cachar, Silchar.

(He/She is requested to inform all the Judicial Officers of their respective Court about this Notification)

17. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).

18. The Joint Registrar (Judl. / PM&P / Recruitment / Vigilance), Gauhati High Court, Guwahati.

19. The Secretary-cum-Registrar, Lokayukta, Assam.

20. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

21. The Deputy Registrar (Bench /Recruitment-I / Recruitment-II), Gauhati High Court, Guwahati.

22. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

23. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

24. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

25. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)

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